

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT -III

7.C.P.(IB)-3469(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.01.2020**

NAME OF THE PARTIES: VVA Finance Limited

v/s.

Accord Advertising Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At the request of the counsel for the petitioner on the ground that the
matter is likely to be settled amicably as a last chance.

List this matter on 07.02.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

/RS/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)